

ITEM NO.32

COURT NO.7

SECTION XIV

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Petition(s) for Special Leave to Appeal (C) No(s). 26185-26228/2018

(Arising out of impugned final judgment and order dated 04-08-2018 in WP(C) No. 8125/2016 04-08-2018 in WP(C) No. 12088/2016 04-08-2018 in WP(C) No. 2658/2017 04-08-2018 in WP(C) No. 3360/2017 04-08-2018 in WP(C) No. 3385/2017 04-08-2018 in WP(C) No. 3684/2017 04-08-2018 in WP(C) No. 3792/2017 04-08-2018 in WP(C) No. 3987/2017 04-08-2018 in WP(C) No. 4007/2017 04-08-2018 in WP(C) No. 4080/2017 04-08-2018 in WP(C) No. 4102/2017 04-08-2018 in WP(C) No. 4103/2017 04-08-2018 in WP(C) No. 4106/2017 04-08-2018 in WP(C) No. 4446/2017 04-08-2018 in WP(C) No. 4493/2017 04-08-2018 in WP(C) No. 4867/2017 04-08-2018 in WP(C) No. 4934/2017 04-08-2018 in WP(C) No. 4998/2017 04-08-2018 in WP(C) No. 5013/2017 04-08-2018 in WP(C) No. 5026/2017 04-08-2018 in WP(C) No. 5199/2017 04-08-2018 in WP(C) No. 5200/2017 04-08-2018 in WP(C) No. 5214/2017 04-08-2018 in WP(C) No. 5217/2017 04-08-2018 in WP(C) No. 5218/2017 04-08-2018 in WP(C) No. 5753/2017 04-08-2018 in WP(C) No. 5779/2017 04-08-2018 in WP(C) No. 5933/2017 04-08-2018 in WP(C) No. 6078/2017 04-08-2018 in WP(C) No. 6155/2017 04-08-2018 in WP(C) No. 6794/2017 04-08-2018 in WP(C) No. 6815/2017 04-08-2018 in WP(C) No. 6841/2017 04-08-2018 in WP(C) No. 6990/2017 04-08-2018 in WP(C) No. 7012/2017 04-08-2018 in WP(C) No. 7141/2017 04-08-2018 in WP(C) No. 7760/2017 04-08-2018 in WP(C) No. 8229/2017 04-08-2018 in WP(C) No. 8622/2017 04-08-2018 in WP(C) No. 9099/2017 04-08-2018 in WP(C) No. 9187/2017 04-08-2018 in WP(C) No. 9221/2017 04-08-2018 in WP(C) No. 9446/2017 04-08-2018 in WP(C) No. 7495/2017 passed by the High Court Of Delhi At New Delhi)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI Petitioner(s)

VERSUS

FLT LT. RAJAN DHALL CHARITABLE TRUST & ORS.

Respondent(s)

IA No. 169760/2018 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 163173/2018 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 169823/2018 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 171266/2018 - CLARIFICATION/DIRECTION  
 IA No. 169818/2018 - INTERVENTION APPLICATION  
 IA No. 166664/2018 - MODIFICATION  
 IA No. 140151/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 26-09-2019 These matters were called on for hearing today.

**CORAM :**

**HON'BLE MR. JUSTICE UDAY UMESH LALIT  
HON'BLE MS. JUSTICE INDIRA BANERJEE**

**For Petitioner(s)**

**Mr. Chirag M. Shroff, AOR**

**For Respondent(s)**

**Mr. Gagan Gupta, AOR**

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Mr. Rajmangal Kr, Adv.  
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Mr. A.K. Halidar, Adv.**

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Mr. Bhuvanesh Sehgal, Adv.  
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Mr. Zeeshan Diwan, Adv.  
Ms. Priyansha Indra Sharma, Adv.**

**Ms. Vipin Singhania, Adv  
Ms. Manjula Gupta, AOR**

**Mr. Kush Chaturvedi, AOR**

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Mr. Dheeraj Singh, Adv.  
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Ms. Sonia Arora, Adv.**

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Mr. R. Chandrachud, AOR  
Mr. M. R. Shamshad, AOR  
M/S. Khaitan & Co., AOR**

**Mr. Manuberi, Adv.  
Mr. Varun Varma, Adv.  
Mrs. V. D. Khanna, AOR**

**Mr. P.V. Srendranath, Sr. Adv.  
Ms. Resmitha R. Chandran, AOR  
Ms. Lekha Sudhakaran, Adv.  
Mr. Sawan Kr. Shukla, Adv.**

**Ms. Divya Roy, AOR**

**UPON hearing the counsel the Court made the following  
O R D E R**

**List on 14.10.2019.**

**(INDU MARWAH)  
COURT MASTER**

**(SUMAN JAIN)  
BRANCH OFFICER**